

DIVISION BENCH  
COURT - II

O-230

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/314(KB)2023  
IA(COMPANIES.ACT)/83(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	OM PRAKASH AGARWAL VS VIDYA FINVEST LTD
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

Mr. Ratnanko Banerji, Sr. Adv. ] For Petitioner No. 1  
Mr. Shaunak Mitra, Adv.  
Mr. Shaunak Mitra, Adv.  
Mr. Keshav Tibrewala, Adv.

Mr. Anirban Ray, Ld. Government Pleader For Respondent No. 7  
Mr. Dripto Majumdar, Adv.  
Mr. Soumalya Ganguli, Adv.

Mr. Joy Saha, Sr. Adv. ] For Petitioner No. 2  
Mr. Dipen Chatterjee, Adv.  
Mr. Vaibhavi Pandey, Adv.

Mr. Jishnu Saha, Sr, Adv. ] For Respondent No. 3,5 and 6  
Ms. Manju Bhuteria, Adv.  
Mr. Sanjeev Kr. Trivedi, Adv.  
Ms. Iram Hasan, Adv.  
Mr. Sanket Sarawgi, Adv.  
Mr. Dipali Verma, Adv.

Mr. Abhrajeeet Mitra, Sr. Adv. ] For Respondent  
Mr. Dharendra Nath Sharma, Adv.  
Mr. Madan Kumar Maroti, CA  
Ms. Urmila Chakraborti, Adv.  
Mr. Durgesh Kr. Jha, PCA

Mr. Riteek Baheti, PCS  
Mr. Rahul Agarwal, PCS

] In IA(COMPANIES.ACT)/61(KB)2022

### **ORDER**

1. Ld. Sr. Counsels/Ld. Counsels for the parties present.
2. Heard the Ld. Sr. Counsel / Counsel for the parties at length.
3. Post this matter for further hearing on **15.05.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**